

NATIONAL COMPANY LAW TRIBUNAL

C.P.(CAA) No.583/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

KOLKATA BENCH KOLKATA

Name	of the Company	Aadhar Dealcomm Pvt.L	td.& Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr D. Nisharma) Mar der pertitionen

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have not filed the List of Dates and Synopsis. Petitioners are directed to file List of Dates and Synopsis within 7 days from today.

List on 12/12/2017.

Sd

(Jinan K.R.)

Member (I)

(Vijai Pratap Singh) Member (J)